

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

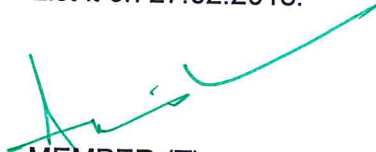
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	For hearing	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
D	Shreyas A 9036118414 For VnB Associates	Respondents 1, 2, 3 & 5	Shreyas

Counsel for petitioner is present. Counsel for R-1,2,3 and 5 is present. He has filed a memo stating that the name of R-1 company was struck off by the ROC, Karnataka and that the respondents are taking steps for restoration of the name of R-1 company and requested adjournment.

List it on 27.02.2018.

  
MEMBER (T)

  
MEMBER (J)